

**HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

TENDER NOTIFICATION

ROC.No.832/2025-CPS

Sealed Quotations are invited for supply of (a) one hundred (100) USB Mechanical Keyboards and (b) one hundred (100) USB optical scroll mouse for the use of High Court for the State of Telangana.

The details of the Specifications are mentioned in the table below:

Specifications for USB Mechanical Keyboard:

Annexure – A

Sl. No	SPECIFICATIONS	DESCRIPTION
1	Make and Model No.	_____ To be mentioned
2	Keys	104 Array Keys
3	Interface	USB
4	Strokes per Switch	Min 50 Million Strokes per switch
5	MTBF (Mean time Between Failures)	Min 200,000 Hrs
6	Operating System Compatibility	Windows 7/Ubuntu and Higher Versions
7	Dimensions	53X26X2.4 cm
8	Weight	1.3 kg or less
9	Languages	English/Telugu
10	Warranty	Three (3) Years on site replacement manufacturer warranty.

Annexure – B

Sl. No	DESCRIPTION	Rates quoted in Indian rupee per unit	Amount in Rs.	Remarks
1	Rates quoted for supply and delivery of Keyboards (USB) with _____ Model	Unit Price		
		Tax		
		Total		
2	Warranty Period			
3	Delivery period after receiving the Purchase order	Three (3) weeks from the date of Purchase Order		
4	Emai Id			
5	Contact No.			

Specifications for Movement Detection Technology Optical Mouse:

Annexure – C

Sl. No	SPECIFICATIONS	DESCRIPTION
1	Make and Model No.	To be mentioned
2	Colour	Black
3	Interface	USB
4	Movement Detection Technology	Optical
5	Resolution	Min 1000dpi
6	Operating System Compatibility	Windows 7/Ubuntu and Higher Versions
7	Weight	413 Grams or less
8	Cable Length	1.8 Meter
9	Warranty	Three (3) Years on site replacement manufacturer warranty.

Annexure – D

Sl. No	DESCRIPTION	Rates quoted in Indian rupee per unit	Amount in Rs.	Remarks
1	Rates quoted for supply and delivery of Movement Detection Technology Optical Mouse (USB) with _____ Model	Unit Price		
		Tax		
		Total		
2	Warranty Period			
3	Delivery period after receiving the Purchase order	Three (3) weeks from the date of Purchase Order		
4	Emai Id			
5	Contact No.			

TERMS & CONDITIONS:

1. The bidder should have at least 2 (years) of experience in the sales, service and support.
2. The Registrar (Protocol) I/c. Registrar (IT) (HC) may at his discretion to ask the bidder for clarification of their bids including price.
3. The bidder should enclose copies of valid registration of VAT, PAN & GST.
4. Bidder should not have been blacklisted by any Depts / Ministries of the Govt. of India / State Govt./PSUs.

5. The bidder should have financial turnover of Rupees 10,00,000/- Lakhs or above for each financial years 2022-2023, 2023-2024, 2024-2025 a copy of the certificate to that effect should be enclosed along with quotation.
6. The Bidder should attend service or deploy service engineer in case of any repair(s) during the warranty period.
7. Supply and delivery of keyboards and optical mouse shall not be later than 3 (three) weeks from the date of issue of Purchase Order.
8. The successful bidder shall have to deliver the keyboards and optical mouse at the High Court for the State of Telangana at Hyderabad.
9. The successful bidder will have to furnish unconditional Bank Guarantee (10% of the Work Order) to the High Court for the State of Telangana valid for a period of one year within 10 working days after issuing work order, towards prompt and quality of aforesaid keyboard and mouse, and satisfactory service of the successful bidder.
10. The Registrar (Protocol) I/c. Registrar (IT) (HC) may at his discretion ask the bidder for clarification of their bids including price.
11. The Registrar (Protocol) I/c. Registrar (IT) (HC), High Court for State of Telangana reserves the right to accept or reject the offers without assigning any reasons.

PAYMENT TERMS:

1. After delivery of the complete quantity and testing of the keyboards and optical mouse, payment will be made to the Bank Account of the successful bidder within 25 days after receiving Bills in triplicate.
2. The Price shall be quoted in Indian rupees only and shall be inclusive of all taxes as applicable.
3. The successful bidder shall demonstrate the model offered by them to the High Court well in advance for testing purpose before delivery of product if required.

WARRANTY:

1. Three (3) year comprehensive onsite warranty and support shall be extended by the bidder from the date of supply, including free provision of spare parts as and when necessary.
2. The warranty period begins from the date of satisfactory installation, commissioned and certified by the authorized officer of the High Court.

3. The Registrar (Protocol) I/c. Registrar(IT) (HC), High Court for the State of Telangana reserves the right to accept and reject the quotations without any assigning reason(s).

TENDER SUBMITTING ADDRESS:

To,
The Registrar (Protocol) I/c. Registrar (IT) (HC),
3rd Floor, Administrative Building,
High Court for the State of Telangana,
Near City College, Hyderabad-500066.

Note: Please superscribe Firm Address with cell phone number and contact person details on the sealed cover.

The intending bidders shall submit their sealed quotations to the undersigned on or before **10-07-2025 (Thursday)** during the office hours. High Court for the State of Telangana is not responsible for postal delays.

**HYDERABAD,
Date:01-07-2025**


**REGISTRAR (PROTOCOL)
I/c. REGISTRAR (IT) (HC)**